

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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LADAKH, TUESDAY, SEPTEMBER, 16, 2025

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

GENERAL ADMINISTRATION DEPARTMENT

F. No. A/355/2021-O/o Un Secy - GAD

Subject: Notification regarding retirement on superannuation of Smt. Tsering Angmo, Private Secretary to Regional Transport Officer, Ladakh.

NOTIFICATION

In terms of Rule 70(1)(a) of the Central Civil Services (Pension) Rules, 2021 and Fundamental Rule 56(a), it is hereby ordered that **Smt. Tsering Angmo, Private Secretary to the Regional Transport Officer, Ladakh shall retire from Government service on attaining the age of superannuation in the afternoon of 30.04.2026**, as per the details given below:

S.No	Name of the Officer	Designation	D.O.B	D.O.R
01	Smt. Tsering Angmo	Private Secretary	06.04.1966	30.04.2026

The officer shall accordingly relinquish the charge of her office on the date of her retirement without waiting for her substitute. In case a substitute is not provided or does not report on the due date, she shall hand over charge to the next available officer at the station/office.

(Sandeep Singh) JKAS,
Under Secretary
General Administration Department

Copy to the:

1. All Administrative Secretaries, UT of Ladakh.
2. Administrative Secretary, Transport Department, UT Ladakh. The U.O File is returned herewith.
3. Director Accounts and Treasuries, Ladakh.
4. Regional Transport Officer, Ladakh.
5. Pay and Accounts Officer, Leh.
6. Concerned Officer.
7. OSD to the Chief Secretary, UT of Ladakh for the kind information of the Chief Secretary.
8. E-office/order file

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